- (c) whether our security forces secured the territory and removed China marks on the stones;
 - (d) if not, the reasons therefor; and
 - (e) the Chinese version of the incident?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) between the two countries. From time to time, on account of differences in the perception of the LAC, some incidents of violations are reported. Government regularly takes up any violation along the LAC with the Chinese side through established mechanisms including the Joint Working Group, the Expert Group, border personnel meetings, flag meetings and diplomatic channels.

Renewal of permit of Taslima Nasreen

2815. SHRI AHMAD SAEED MALIHABADI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the permit of Taslima Nasreen has been renewed to stay in India;
- (b) if so, up to what extent;
- (c) whether Government has any proposal to grant citizenship to Taslima Nasreen; and
- (d) the steps taken by Government to control the resentment among a section of people against Taslima's frequent visit to India and her provocative statement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The existing visa of Ms. Taslima Nasrin has been extended for six months w.e.f. 18.2.2010 till 17.8.2010 which enables her to stay in India till 17.8.2010.

- (c) No application has been received for grant of Indian citizenship to Ms. Taslima Nasrin.
- (d) Foreign nationals coming to the country are expected to refrain from activities and expressions that may hurt the sentiments of people of India. No specific instance of any provocative statement having been made by Ms. Taslima Nasrin during her last few visits to India has come to notice. Appropriate action would be taken if any such instance comes to the notice of the Government.